

SHRI ABID ALI: ... on the basis of information obtained through the employment exchanges.

DR. SHRIMATI SEETA PARMANAND: The hon. Minister has said that in 1957-58, 15 more centres might be started and it is September now. How many of these centres have already been started?

SHRI ABID ALI: I have given the names of the centres already started. "With regard to the other centres, we shall persuade the State Governments to hurry up with them.

SHRI N. C. SEKHAR: May I know the number of skilled employees among the retrenched people?

SHRI ABID ALI: We are not yet at question No. 464.

SHRI B. K. MUKERJEE: May I know, Sir, if any serious attempt is being made by the Government to insist on the employers to requisition their requirements through the employment exchanges alone and not to resort to recruitment through their own machinery?

SHRI ABID ALI: Persuasion as much as it is possible.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is a fact that these camps have been very successful and already a number of trainees have been employed suitably in various industries?

SHRI ABID ALI: Yes, Sir. It is true.

مولانا ایم - فاروقی : میں آنریبل

منسٹر کی اطلاع کے لئے یہ عرض

کر دوں کہ یہ جو میں نے کہا تھا

کہ ۳۰۰ ایجوکیشنل - ایملائیڈ کو

ٹریننگ دی جا رہی تھی یہ آپ کی

سذہ ۱۹۵۶-۵۷ کی رپورٹ کے پیج

۱۱ کے آخری پیرا میں ہے -

†[مولانا ام۰ فاروقی : میں آنان-
ریبل منسٹر کی ذتتلا کے لیتے یہ

अज्ञ कर दूँ कि यह जो मने कहा था कि ४०० एजुकटेड अनएम्प्लायड को ट्रेनिंग दी जा रही थी यह आपकी सन् १९५६-५७ की रिपोर्ट के पेज ११ के आखिरी पैरा में है ।]

श्री आबिद अली : जी हां, वह भी सही है ।

EMPLOYMENT OF RETRENCHED/SURPLUS PERSONNEL OF DEFENCE INSTALLATIONS AND RIVER VALLEY PROJECTS

*464. MOULANA M. FARUQI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to sub-para (vii) of paragraph 10 at page 11 of his Ministry's Report for 1956-57 and state:

(a) the number of retrenched/surplus personnel of the Defence Installations and River Valley Projects registered so far since April 1957 for alternative employment in pursuance of the Government scheme referred to in the above report;

(b) how many of them have so far been placed in employment; and

(c) when the work relating to their employment is expected to be completed?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) 6,851.

(b) 5,112.

(c) The work in respect of ex-employees of Defence Installations has been practically completed. Regarding River Valley Projects, retrenchment is a continuing process.

مولانا ایم - فاروقی : کیا آنریبل

منسٹر یہ بتائیں گے کہ ایڑاے

پالیسی جو ڈیفینس فیکٹریوں سے

لوگ چھٹنی میں نکالے گئے ہیں اگر

اسی ڈیفینس فیکٹری میں دوسری

جگہ خالی ہو تو انہیں پرائیوٹی دی

جائیگی یا نہیں ؟

†[مولانا ام۰ فاروقی : بیا آنان-
ریبل منسٹر یہ بتایئے گے کہ ایڑاے

पालिसी जो डिफेंस फैक्ट्रियों से लोग छुटा में निकाले गये हैं, अगर उसी डिफेंस फैक्ट्रियों में दूसरी जगह खाली हों तो उन्हें प्रायरिटी दी जायगी या नहीं ?]

श्री आबिद अली : जरूर दी जानी चाहिये ।

मोलाना अयम - फारुकी : क्या आन-रेबिल मिनिस्टर की اطلاع में यह है कि कानपुर और इलाहाबाद में डिफेंस फैक्ट्रियों से बहुत से ऐसे लोग निकाले गये हैं जो अब तक बेकार हैं और वहां जगहें खाली हुई हैं और उसके बाद भी उनको नहीं दी गई है ?]

श्री आबिद अली : इसके बारे में हमने एक खास आफिसर मुशय्यन किया है । जहां जहां इस किस्म की जगहें होती हैं वहां उनसे सम्बन्धित जो लोग हटाये गये हैं वे अगर वहां रखे जा सकते हों तो उनको रखवाने की पूरी कोशिश की जाती है और इस स्कीम में काफी कामियाबी हुई है ।

श्री आबिद अली : इसके बारे में हमने एक खास आफिसर मुशय्यन किया है । जहां जहां इस किस्म की जगहें होती हैं वहां उनसे सम्बन्धित जो लोग हटाये गये हैं वे अगर वहां रखे जा सकते हों तो उनको रखवाने की पूरी कोशिश की जाती है और इस स्कीम में काफी कामियाबी हुई है ।

मोलाना अयम - फारुकी : क्या पूरे हिन्दुस्तान के लिये एक आफिसर इस किस्म का रखा गया है ?]

श्री आबिद अली : आफिसर एक ही है लेकिन उसके मातहत और दूसरे मददगार हैं ।

मोलाना अयम - फारुकी : मैं आन-रेबिल मिनिस्टर से यह पूछना चाहता हूँ कि यह जो लेबर मिनिस्ट्री के आफिसर हैं इनका और डिफेंस मिनिस्ट्री के आफिसरों से क्या ताल्लुक होता है ?]

श्री आबिद अली : जहां भी लोग हटाये जाते हैं वहां से उनकी फैक्ट्रिस्ट लेना, और जहां जहां जगहें हैं जहां वह लोग रखे जा सकते हैं उनके बारे में मालूमता हासिल करना और एक दूसरे की मदद ले कर इस काम को कामियाब बनाना ।

डा० अरर० बी० गौड़ : क्या इज्जतमाम् नायब वजीर मेहनत यह बतलाने की जहनत गवारा फरमायेंगे कि एग्जीक्युटिव आफिसरों के अहकाम की अदम तामीली की सूरत में कारखानेदारों के ऊपर क्या ऐकदान लिया जा सकता है ?

श्री आबिद अली : इन का मशिवरा न मानने की कोई शिकायत अभी नहीं आंठ है ।

MANUFACTURE OF MOTOR CARS AND TRUCKS IN INDIA

*465. DR. RAGHUBIR SINH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is a proposal to manufacture General Motor's cars and trucks in India, especially Chevrolet ones;

(b) if so, what are the details of the financial and technical arrangements proposed to be made under this plan in India; and

(c) by what date the manufacture of such cars is likely to start in India?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) and (c). The financial terms and phased programme of manufacture of these trucks are under consideration.

DR. RAGHUBIR SINH: May I know, Sir, how much more time the Government will take before coming to a decision?

SHRI MANUBHAI SHAH: Within a month or two we shall finalise.

DR. RAGHUBIR SINH: May I know, Sir, whether any special provisions are going to be made under this arrangement for the progressive manufacture of more motor parts in India?

SHRI MANUBHAI SHAH: The stipulation is going to be that they will have to manufacture the entire truck, excepting certain proprietary parts, within three or four years in the country.

SHRI MAHABIR PRASAD: May I know, Sir, if it is proposed to manufacture two-seater cars in India?

SHRI MANUBHAI SHAH: No, Sir.

AGRICULTURAL LAND RECORDS SUPPLIED BY PAKISTAN

*466. SHRI N. R. MALKANI: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of cases in which the records of rights of agricultural lands belonging to displaced persons supplied by the West Pakistan Government are incomplete;

(b) the number of cases in which discrepancies have been found between the documents in possession of displaced land owners and the records of rights received from West Pakistan Government; and

(c) what steps are being taken by Government to have a complete record or to reconcile the discrepan-

cies with the Government of West Pakistan?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) and (b). Information in respect of incomplete records is not available and cannot be collected unless all the discrepancies are pointed out by claimants.

Out of the 13,000 claim files checked with the records received from Pakistan, it has been found that in about 6,000 cases, the entries in the records differ from the documents produced by the claimants.

(c) The copies of records relating to the two Punjabs are compared at the Wagah Border with the originals, by the representatives of the two Governments. It has been suggested to the Pakistan Government that this arrangement should be extended to cover the records for other areas also. The Pakistan Government is also being pressed to supply the records that still remain to be supplied.

SHRI N. R. MALKANI: In case such records are not supplied on the border, could we not send our staff to Pakistan to rectify these discrepancies?

SHRI MEHR CHAND KHANNA: We are trying our level best to get the records from Pakistan. That question does not arise at the present moment.

SHRI N. R. MALKANI: The number of cases is very large and ten years have elapsed. There must be some period, some limit.

SHRI MEHR CHAND KHANNA: Out of about 1,40,000 property sheets, about 80,000 have already been received.

SHRI N. R. MALKANI: There are a number of cases where private parties have gone to Pakistan and got the record of rights property signed by the revenue officials; but the Foreign Ministry there refuses to counter-